

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/3154 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Anup Narayan Ghosh
Presiding Officer/Member
Motor Accident Claims Tribunal
Dhubri.

Dated Guwahati, the 17th June, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. MACT/ESTT./DHU/02/2011-19/875 dated
12.06.2019

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail LTC for the block period of 2018-2021 to visit Kanya Kumari (Tamil Nadu) via Chennai from Dhubri w.e.f. 30.07.2019 to 25.08.2019 along with your dependant family members, by the shortest possible route, as per existing rules.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. NO. HC.VII-03/2019/3155-57A. dated 17/6/19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (~~Finance~~), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information

17/6/19
JT. REGISTRAR (VIGILANCE)

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